

of them. Some might be, but if you meet them separately, they express different opinions.

SHRI P. SUNDARAYYA: Does this apply to Tripura also?

SHRI JAWAHARLAL NEHRU: I believe to all of them.

SHRI K. C. GEORGE: Is it not a fact that they are all agreed on the point that! they want responsible Government?

SHRI JAWAHARLAL NEHRU: If I may say so, so are we all agreed upon it, but the question is about the time and the manner of doing it.

NON-INDIAN TRADE REPRESENTATIVES OF INDIA ABROAD

*65. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the number of non-Indians appointed as India's Trade Representatives abroad; and

(b) the places where they are appointed and the salary or the commission each of them is drawing?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA -MACHARI): (a) None of the Indian Trade Representatives abroad is a non-Indian.

(b) Does not arise.

SHRI M. VALIULLA: Are there any firms in India who appoint their representatives abroad in addition to the Government representatives?

SHRI T. T. KRISHNAMACHARI: I cannot understand. Does the hon. Member mean that firms here should not appoint representatives in other countries?

SHRI V. K. DHAGE: What is the question, Sir?

MR. CHAIRMAN: The question was whether there were non-Indians among India's Trade Representatives abroad, and the answer was, "No."

SHRI V. K. DHAGE: The supplementary?

MR. CHAIRMAN: Are there firms in India who appoint their representatives abroad? That question does not really arise out of this.

PROPERTIES AND BUILDINGS OWNED BY INDIA ABROAD

*66. SHRI M. VALIULLA: Will the PRIME MINISTER be pleased to state:

(a) the number of buildings and other immovable properties owned by the Government of India in each of the foreign countries;

(b) the value (in rupee::) of each of such immovable properties including buildings; and

(c) the number of buildings—

(i) that are being constructed; and

(ii) that are proposed to be constructed in the near future, by Government in foreign countries?

THE PARLIAMENTARY SECRETARY TO THE PRIME MINISTER (SHRIMATI LAKSHMI MENON): (a), (b) and (c). Two statements are laid on the Table of the Council. [See Appendix IV, Annexures Nos. 28 and 29.]

SHRI M. VALIULLA: In one of the tables, the cost of some of the buildings is not given. May I know the reason why the cost is not known?

SHRIMATI LAKSHMI MENON : Those buildings were taken over from the British, and except for maintenance, the Government has not spent anything on them.

SHRI JAWAHARLAL NEHRU: The hon. Member refers to the buildings in Tibet, in Southern Tibet, in places like Gyantse and Yatung. We have

not purchased them but one can always calculate their value. The cost can be given only when we really know the icost-

SHRI M. VALIULLA: Regarding the buildings that are proposed to be constructed, may I know the total amount to be spent?

SHRI JAWAHARLAL NEHRU: I cannot give the exact amount, because first of all some kind of estimate will be prepared. Then it will have to be approved by Finance and other Ministries. Very probably Finance will say, 'Cut it down' and in what final shape it would emerge we do not know. Apart from that, only when we actually launch upon construction will the estimates be ready.

SHRI M. VALIULLA: Will it not be desirable to postpone the construction of these buildings till the end of the Five Year Plan?

SHRI JAWAHARLAL NEHRU: There is always a slight tussle between the desire of the External Affairs Ministry in this respect and the actual conditions, because it is cheaper sometimes to rent a house than to build one. In that case, either the Finance Ministry does not want us to construct the building or asks us to postpone it. It has nothing to do with the Five Year Plan at all.

SHRI M. GOVINDA REDLY: May I know whether any of these premises are let out and rents recovered?

SHRI JAWAHARLAL NEHRU: Not normally, but I could not say. If they are let at all, they are probably let to some Indian agencies, not to any foreign agencies. It may be that we have an Indian agency there who may require accommodation, but normally it is not done.

SHRI M. GOVINDA REDDY: In Washington there are three buildings. Are all of them occupied by the Indian Embassy or any of them let out? I want only that information.

SHRIMATI LAKSHMI MENON: Two buildings in Washington are used to house the Chancery and the Embassy. The additional one is for Military, Information and Accounts Sections.

SARDAR SWARAN SINGH: There is also the India Supply Mission in Washington

SYNTHETIC PETROL FROM COAL

*67. SHRI S. MAHANTY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that one Koppers Company of the United States of America was invited in 1948 by Government to prepare a scheme for producing synthetic petrol from coal in India; and

(b) if so, whether Government will lay a copy of the report of the said Company in the matter, on the Table of the Council?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI):

(a) Yes, Sir.

(b) The report contains description of certain processes and includes some blue-prints and designs for which "Patent" rights have yet to be taken out. It cannot, therefore, be made public at this stage.

SHRI S. MAHANTY: May I know what amount was paid to Koppers Company for this undertaking?

SHRI T. T. KRISHNAMACHARI: I do remember some amount was paid but I am sorry I have not got the figure now. I will let the hon. Member have that information.

SHRI S. MAHANTY: May I know if the Government of India took any steps to implement the suggestions of the Koppers Company for the production of synthetic petrol?

SHRI T. T. KRISHNAMACHARI: The original report was considered, but the Government felt that the costs in-